

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 188 of 2012

Dated : 4th April, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

M.P. Power Management Co. Ltd. ... Appellant(s)
Versus
Madhya Pradesh Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. G. Umapathy

Counsel for the Respondent(s): Mr. C.K. Rai
Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri for R.2

ORDER

We heard Mr. G. Umapathy, Learned Counsel for the Appellant.

Post the matter for making further submissions on **29.04.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/vt